MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY

(Department of Electronics and Information Technology)

NOTIFICATION

New Delhi, the 12th July, 2016

S.O. 2357(E).—In exercise of the powers conferred by sub-section (3) of section 1 of the Aadhaar (Targeted Delivery of Financial and Other Subsidies, Benefits and Services) Act, 2016 (18 of 2016), the Central Government hereby appoints the 12 day of July, 2016, as the date on which the provisions of sections 11 to 20, 22 to 23 and sections 48 to 59 of the said Act shall come into force.

[F. No. 13012/64/2016/Legal/UIDAI]
SANJIV MITTAL, Jt. Secy.